

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 03-02-2022

S.No.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Regular Bail/25/2022	Order Passed: Stage :ALLOWED Sub Satge :----	Disposal Date : 03-02-2022
2	Regular Bail/52/2022	Order Passed: Stage :REJECT Sub Satge :----	Disposal Date : 03-02-2022
3	SESSION CASE/404/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
4	M.A.C.T Case/10/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
5	M.A.C.T. Execution/6/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
6	M.A.C.T Case/46/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
7	TITLE APPEAL/2/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
8	TITLE APPEAL/3/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
9	TITLE APPEAL/5/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
10	M.A.C.T Case/25/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
11	Cr. Revision/36/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
12	Cr. Revision/74/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
13	TITLE APPEAL/35/2019	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :04-02-2022
14	TITLE APPEAL/1/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
15	MISC. CIVIL APPEAL/4/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-03-2022
16	Cr. Revision/2/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
17	Regular Bail/244/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
18	M.A.C.T Case/63/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
19	M.A.C.T Case/64/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
20	Regular Bail/872/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
21	Criminal Miscellaneous/77/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-03-2022
22	Anticipatory Bail/1/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
23	Anticipatory Bail/2/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
24	Anticipatory Bail/3/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 03-02-2022

S.N o.	Case No.	Purpose of Proceedings	Next/Disposal Date
25	Anticipatory Bail/4/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
26	Anticipatory Bail/5/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
27	Anticipatory Bail/6/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
28	Anticipatory Bail/7/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
29	Anticipatory Bail/8/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
30	Anticipatory Bail/9/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
31	Regular Bail/31/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
32	Regular Bail/37/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
33	Regular Bail/45/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
34	Regular Bail/51/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
35	Regular Bail/53/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
36	CRI. APPEAL/3/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
37	EXECUTION CASES/1/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
38	Anticipatory Bail/186/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
39	Anticipatory Bail/187/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
40	Anticipatory Bail/188/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-03-2022
41	Anticipatory Bail/189/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-02-2022
42	Anticipatory Bail/190/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
43	Anticipatory Bail/191/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
44	Anticipatory Bail/192/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
45	Anticipatory Bail/193/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
46	Anticipatory Bail/194/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
47	Anticipatory Bail/196/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022
48	Anticipatory Bail/197/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-03-2022

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 03-02-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
49	Anticipatory Bail/198/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :21-02-2022
50	Regular Bail/72/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
51	Regular Bail/73/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
52	Regular Bail/74/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
53	Regular Bail/75/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
54	Regular Bail/76/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
55	Regular Bail/77/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
56	Regular Bail/78/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
57	Regular Bail/79/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
58	Regular Bail/80/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
59	Regular Bail/81/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
60	Regular Bail/82/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
61	Cr. Revision/9/2022	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
62	TITLE APPEAL/10/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :24-03-2022
63	EXECUTION CASES/7/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :24-03-2022
64	M.A.C.T Case/54/2019	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :23-03-2022
65	Cr. Revision/31/2020	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :24-03-2022
66	M.A.C.T Case/8/2020	Order Passed: Stage :Filing Of Requisites & App. Of Defendent. Sub Satge :----	Next Date of Hearing :24-03-2022
67	SESSION CASE/306/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-03-2022
68	Cr. Revision/38/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :24-03-2022
69	M.A.C.T Case/36/2021	Order Passed: Stage :Admission Sub Satge :----	Next Date of Hearing :23-03-2022

Roznama Details

Civil Register No.16-A-Diary
IN THE COURT OF: District and Session Judge
Before: Sri Shashi Bhushan Prasad Singh
Dated 03-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
-----	----------	------------------------	--------------------

No. of Cases Heard	69
No. of Cases listed	69
No. of Witness Examined	
No. of Cases Disposed	2
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer